

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 875

Dated: 09.11.2016

The Jammu and Kashmir Public Service Commission has, by virtue of Notification dated 07.11.2016, notified the dates to conduct the Jammu and Kashmir Civil Service (Judicial) Competitive Examination, 2013. As per the Notification the examination has to be conducted simultaneously at Jammu and Srinagar with effect from 10.11.2016 to 23.11.2016, at Sub Centres: Government Girls Higher Secondary School, Rehari, Jammu, JK PSC Examination Hall, Bakshi Nagar, Jammu, Luthra Public School/College of Education, Talab Tillo, Jammu, and Sub Centre, Government Degree College, Bemina, Srinagar, from 2.00 P.M. to 5.00 P.M. The date-sheet and notification are available at Commission's website www.jkpsc.nic.in. Since the High Court of Jammu and Kashmir is the indenting department so the conduct of examination at all the Sub Centres in a fair and transparent manner has to be ensured by the High Court. In this regard, following Judicial Officers are nominated for monitoring the conduct of the examination at the Sub Centres shown against their names, by paying surprise visit(s) at any time during the examination:

Compulsory Subjects			
Subject	Date	Venue	Name of Nominated Officer
Paper-I To Paper-VI	10-11-2016 To 16-11-2016	Govt. Girls Higher Secondary School, Rehari, Jammu	1. Sh. Sanjay Gupta, Pr. Distt. & Sessions Judge, Jammu 2. Sh. R. N. Wattal, Member Secretary, SLSA, Jammu
Paper-I To Paper-VI	10-11-2016 To 16-11-2016	JK PSC Examination Hall, Bakshi Nagar, Jammu	1. Sh. Mohd. Akram Choudhary, 1 st Addl. Distt. & Sessions Judge, Jammu 2. Sh. Jaffer Hussain Beg, P. O. MACT, Jammu.
Paper-I To Paper-VI	10-11-2016 To 16-11-2016	Luthra Public School/College of Education, Talab Tillo, Jammu	1. Sh. Rajesh Sekhri, Addl. Distt. & Sessions Judge, Jammu 2. Sh. Kishore Kumar, 3 rd Addl. Distt. & Sessions Judge (TADA/POTA), Jammu.
Paper-I To Paper-VI	10-11-2016 To 16-11-2016	Govt. Degree College, Bemina, Srinagar	1. Sh. Rashid Ali Dar, Pr. Distt. & Sessions Judge, Srinagar. 2. Sh. Jawad Ahmad, Registrar Judicial, High Court of J&K, Srinagar.
Optional Subjects			
Paper -I To Paper-VI	17-11-2016 To 23-11-2016	Govt. Girls Higher Secondary School, Rehari, Jammu	1. Sh. Sanjay Dhar, Spl. Judge, Anti-Corruption, for CBI Cases, Jammu. 2. Sh. R. N. Wattal, Member Secretary, SLSA, Jammu
Paper -I To Paper-VI	17-11-2016 To 23-11-2016	JK PSC Examination Hall, Bakshi Nagar, Jammu	1. Sh. Puneet Gupta, Chairman, Sales Tax Tribunal, Jammu. 2. Sh. Shahzad Azeem, President, Div. Cons. Forum, Jammu
Paper -I To Paper-VI	17-11-2016 To 23-11-2016	Luthra Public School/College of Education, Talab Tillo, Jammu	1. Sh. R. K. Wattal, Member, J&K Special Tribunal, Jammu. 2. Sh. Sanjeev Gupta, Spl. Judge, Anti-Corruption, Jammu
Paper -I To Paper-VI	17-11-2016 To 23-11-2016	Govt. Degree College, Bemina, Srinagar	1. Sh. Rashid Ali Dar, Pr. Distt. & Sessions Judge, Srinagar. 2. Sh. Jawad Ahmad, Registrar Judicial, High Court of J&K, Srinagar.

The officers will report their observations individually to the Registry of the High Court in sealed envelopes.

By Order

(Ashok Kumar Koul)

Registrar General

No. 22392-415/R.S

Dated : 09.11.2016 9.11.16.

Copy to the:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
- Secretary/Bench Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
- Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
- Concerned Judicial Officers,
.....for information & necessary action.
- Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
- Office file.

Registrar-General